

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR B.SUDHEENDRA KUMAR

Petition(s) for Special Leave to Appeal (Civil) No(s).19125-19133/2003

SANDEEP KUMAR & ORS.

Petitioner(s)

VERSUS

MASTER RITESH & ORS.

Respondent(s)

(With appln(s) for c/delay in refiling SLP and office report )

Date: 09/05/2006 These Petitions were called on for hearing today.

For Petitioner(s)

Mr. Devendra Singh,Adv.

For Respondent(s)

Mr. Balbir Singh Gupta,Adv.

UPON hearing counsel the Court made the following

O R D E R

Four weeks' time has been granted as last chance to file rejoinder.

List after summer Vacation.

RA KUMAR)

Reg

istrar

hj